

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.02.2022 (THURSDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 154 of 2022	Perfect Infraengineers Ltd. Vs. L.G. Electronics India Pvt. Ltd.	Ashutosh Kr. Singh	
2.	Comp. App. (AT) (Ins) No. 155 of 2022	Metropolitan Industries Vs. Chandra Prakash Jain Resolution Professional of E- Complex Pvt. Ltd.	Maulik Nanavati	
3.	Comp. App. (AT) (Ins) No. 156 of 2022	Skil Shipyard Holdings Pvt. Ltd. Vs. Chandra Prakash Jain Resolution Professional of E- Complex Pvt. Ltd.	Maulik Nanavati	
4.	Comp. App. (AT) (Ins) No. 157 of 2022	Skil Infrastructure Ltd. Vs. Chandra Prakash Jain Resolution Professional of E- Complex Pvt. Ltd.	Maulik Nanavati	

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**By order of Hon'ble Chairperson
-sd/-
Registrar**